

By Speed Post/Fax/e-mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-IV)/2010/689/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

**The Director in-charge  
National Judicial Academy India  
Bhadbhada Road, Suraj Nagar  
P.O. Bhopal-462044 (M.P) India  
Fax No.0755-2696904 / 2432587**

*Dated- Guwahati, the 16<sup>th</sup> February, 2016*

Sub:- **Nomination for the NJA Programmes, scheduled during  
March - April, 2016.**

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the NJA Programmes, scheduled during March - April, 2016, in the following manner-

Sl No.	Prog. No.	Prog. Date	Prog. Name	Name of the Nominated Officers
1.	P-975	01.03.2016 to 03.03.2016	Conference on Registrar (Miscellaneous)	Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
2.	P-977	10.03.2016 to 13.03.2016	Seminar to Assess Working of Human Rights Courts in India.	(i) Smti. Lucy Lalrinthari, District and Sessions Judge, Aizawl. (ii) Smti. Marli Vankung, District and Sessions Judge, Lunglei.
3.	P-979	26.03.2016 to 28.03.2016	Conference on Court Governance	(i) Shri Imtiaz Ali, District and Sessions Judge, Lakhimpur, North Lakhimpur. (ii) Smti Susmita Phukan Khound, District and Sessions Judge, Karimganj.

4.	P-981	04.04.2016 to 06.04.2016	Conference on Registrar (Miscellaneous)	Shri Nilkamal Das, OSD, Gauhati High Court, Guwahati
5	P-982	07.04.2016 to 10.04.2016	Refresher Course for MACT Courts	(i) Shri Abhijit Bhattacharyya, Member, MACT, Dhubri.  (ii) Smt. B.L. Boruah, Member, MACT, Nagaon.
6	P-983	15.04.2016 to 17.04.2016	Seminar on Management of Resources	(i) Shri Mayang Lima, District and Sessions Judge, Mon, Nagaland.  (ii) Shri Sanjeev Kumar Sharma, District and Sessions Judge, Dibrugarh.

This is for favour of your kind information and necessary action.

Yours faithfully

*16.02.16*  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. **HC.VII-100 (Pt.-IV)/2010/690 - 714/A** dated **16.02.2016**

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima, for information and necessary action.

The Officer(s) is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

8. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima. *He / she is requested to inform the nominated participant(s) of his / her State accordingly.*
9. **The District & Sessions Judge**, Lakhimpur, North Lakhimpur / Karimganj / Dhubri / Nagaon / Dibrugarh.
10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. Shri Imtiaz Ali, District and Sessions Judge, Lakhimpur, North Lakhimpur.
12. Shri Sanjeev Kumar Sharma, District and Sessions Judge, Dibrugarh.
13. Shri Abhijit Bhattacharyya, Member, MACT, Dhubri.
14. Smti Susmita Phukan Khound, District and Sessions Judge, Karimganj.
15. Smt. B.L. Boruah, Member, MACT, Nagaon.
16. Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
17. Shri Nilkamal Das, OSD, Gauhati High Court, Guwahati
18. Smt. Lucy Lalrinthari, District and Sessions Judge, Aizawl.
19. Smt. Marli Vankung, District and Sessions Judge, Lunglei.
20. Sri Mayang Lima, District and Sessions Judge, Mon, Nagaland.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

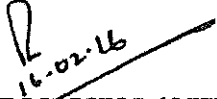
The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

21. The Administrative Officer, Judicial Academy, Assam.
22. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**

23. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
24. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
25. The CA to Registrar General, Gauhati High Court, Guwahati.
26. Office File.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**